

**JHARKHAND HIGH COURT, RANCHI**  
**NOTIFICATION**  
**THE 27<sup>th</sup> September, 2011**

No. 220 A: Shri Om Prakash, Additional Civil Judge Junior Division (Additional Munsif), Daltonganj, is transferred and posted as Judicial Magistrate, Porahat at Chaibasa with immediate effect.

Further, in exercise of powers conferred under Sub-section 3 of Section 11 of the Code of Criminal Procedure 1973 (Act 2 of 1974), the Court have been pleased to confer the powers of Judicial Magistrate 1<sup>st</sup> class upon Sri Om Prakash for the Sub-Division of Porahat (Chaibasa).

By order of the Court,

Sd/- P.R.Dash

Registrar General

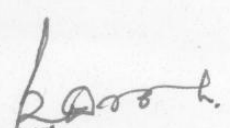
Memo No. \_\_\_\_\_/Apptt dated Ranchi the \_\_\_\_\_

Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the same in the next issue of Jharkhand Gazette.

Sd/- P.R.Dash  
Registrar General

Memo No. 17896 /Apptt dated Ranchi the 27/9/11

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Registrar General

27/9/11